46 व्यक्ति तथा 220 मवेशी मारे गए थे। किन्तु यह सत्य है कि टेलीफोन और तार के कई खम्बों, वृक्षों और मकानों को क्षति पहुंची।

(ख) प्रभावित व्यक्तियों के बीच अनाज के अलावा लगभग 4,72,000 रु० बांटे गए।

Manufacture of Stainless Steel

*224. **Dr. M. M. Das:** Will the Minister of **Education** be pleased to state:

(a) whether a new process of manufacturing stainless steel by using chromium in place of nickel, was invented by the Council of Scientific and Industrial Research some years back;

(b) whether any steps have been taken for the commercial exploitation of the process; and

(c) if so, the nature thereof?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir. in the process developed by the National Metallurgical Laboratory, Jamshedpur, nickel has been replaced by maganese.

(b) and (c). Not yet Sir. The Durgapur Alloy Steel Plant of the Hindustan Steel Ltd. is examining the exploitation of this process.

भारत-पाकिस्तान संघर्ष के कारण विस्थापित हुए व्यक्तियों का पुनर्वास

*225. **श्री म० ला० द्विवेदी :**
श्री सुबोध हंसदा :
श्री स० चं० सामन्त :
श्री भागवत झा आजाद :
श्री मधु लिमये :
श्री किशन पटनायक :
डा० राम मनोहर लोहिया :
श्री बागड़ी :
श्री प्रकाशवीर शास्त्री :
श्री हुकम चन्द कछवाय :
श्री रघुनाथ सिंह :
श्री जगदेव सिंह सिद्धान्ती :
श्री लिंग रेड्डी :
श्री प्र० रं० चक्रवर्ती :
श्री गुलशन :
श्री प्र० चं० बरुआ :
श्रीमती मैमूना सुल्तान :
श्री विश्वनाथ पाण्डेय :
श्री दे० जी० नायक :
श्री ओंकार लाल बेरवा :

क्या **श्रम, रोजगार तथा पुनर्वास** मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत-पाकिस्तान संघर्ष के दौरान विस्थापित हुए भारतियों की संख्या कितनी है ;

(ख) उन को उनके मूल स्थानों पर बसाने में कितनी प्रगति हुई है और इस पर सरकार द्वारा कुल कितना धन व्यय किया गया है ;

(ग) उन व्यक्तियों के लिये जिन्हें अभी तक बसाया नहीं गया है क्या व्यवस्था की गई है ; और

(घ) कितने विस्थापित व्यक्तियों को उनके मूल स्थानों पर नहीं बसाया जा सका और उन्हें बसाने के लिये क्या व्यवस्था की गई है ?

श्रम, रोजगार तथा पुनर्वास मंत्री (श्री जगजीवन राम) : (क) लगभग 3,59,400।

(ख) लगभग 3,08,712 विस्थापित व्यक्ति अपने मूल रिहायशी स्थानों पर वापिस चले गये हैं। उनके पुनर्वास पर (जिसमें अनुतोष के रूप में दी गई सहायता भी सम्मिलित है) अब तक किया गया व्यय लगभग 5.75 करोड़ रुपये है।

(ग) 50,688 व्यक्ति जिनको अभी तक बसाया नहीं गया है उन्हें भरण-पोषण सहायता सरकार द्वारा दी जा रही है।

(घ) अधिकांश परिवार जो पुन: स्थापन की प्रतीक्षा कर रहे हैं, वे अपने गांवों को वापिस जायेंगे। इनमें से कुछ ऐसे भी होंगे जिन्हें उनके मूल घरों में फिर से बसाया जाना संभव नहीं होगा। उन्हें दूसरे स्थानों पर ही बसाया जायेगा। इस श्रेणी के 1377 परिवारों के लिये जम्मू और काश्मीर में भूमि प्राप्त हो गई है।

Repatriates from Burma

*226. **Shri N. R. Laskar:**
Shri Liladhar Kotoki:

Will the Minister of **Labour, Employment and Rehabilitation** be pleased to state:

(a) whether any arrangements have been made so far for rehabilitating the Indian repatriates from Burma in Delhi;

(b) whether Government have assessed their minimum requirements of life; and

(c) if so, the steps Government propose to take to accommodate them?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) and (b). Yes, Sir.

(c) Measures taken for the rehabilitation of repatriates from Burma are indicated below:

1. A loan for carrying on trade and business up to Rs. 2,000 per family may be sanctioned to the repatriates with business background.

2. The repatriates from Burma have been accorded priority in the matter of appointment to posts and services under the Central Government through the Employment Exchange.

3. Age limit for recruitment through Employment Exchange has been relaxed up to 45 years, with a further relaxation up to 5 years in the case of persons belonging to Scheduled Castes and Scheduled Tribes.

4. Orders have been issued for remission of Examination fees in deserving cases for appearing at the examinations conducted by the U.P.S.C. Age limits have also been relaxed.

5. A Scheme for granting educational assistance for the wards of Burma repartriates has been sanctioned. Under the scheme, a grant ranging from Rs. 5 to Rs. 100 per annum may be sanctioned for purchasing books. Stipends ranging from Rs. 40 to Rs. 60 p.m. may also be sanctioned, subject to certain conditions, if the student is staying in a hostel, etc., away from his parents, and their income is less than Rs. 250 p.m.

6. The Delhi Administration has been requested to (a) accord preference to the repatriates in the matter of allotment of building plots; (b) accord priority in the matter of allotment of shops and stalls and grant of licences/permits where these are required for carrying on any occupation or trade; (c) Work out proposals for construction of shops and stalls for allotment to the repatriates in outlying industrial areas near the city.

7. A scheme for sanctioning loans for construction of houses has been sanctioned as follows:—

	Urban Area: Rs.	Rural Area: Rs.
(i) Cost of plot:	600	200
(ii) Cost of development of land:	1500	600
(iii) Cost of construction of house:	2000	1000
(iv) For business premises:	500	200

8. A survey is being made to locate suitable areas for construction of stalls/shops and for residential plots for the repatriates.